IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT NO.III

(CAA)127(ND)/17

IN THE MATTER OF:

M/s. Kobelco Cranes India Pvt. Limited and M/s. Kobelco Construction Equipment India (P) Ltd....

PETITIONER

SECTION:

Under Section 230-232

Order delivered on 31.7.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/applicant

For the Respondents

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ORDER

The matter was originally posted for hearing on 31.8.2017, however, has been wrongly listed today.

In view of above, the matter will be taken up on 31.8.2017.

(R. VÁRADHARAJAN) MEMBER (JUDICIAL)

Surjit 31.7.2017